# RESUME OF WORK DONE BY LOK SABHA

# (SEVENTH LOK SABHA - THIRD SESSION)

(9 June to 12 August, 1980)



# LOK SABHA SECRETARIAT NEW DELHI

October 1980/Asvina 1902 (Saka)

#### CORRIGENDA TO

# RESUME® OF WORK DONE BY LOK SABHA (SEVENTH LOK SABHA = THIRD SESSION)

Page 2, col. 3, line 5 from bottom, for "A oy" read "Ajoy" Page 3, col, 6, line 2, for hi read his Page 13, col. 2, line 3, for "Vila" read "Vilas" Page 25, S1, No. 2, under col. 7, insert Energy & Coal\* Page 27, line 4 from bottom for "Desari" read "Desai" Page 29, Sl. No. 1, col. 2, line 3, for "Feranandes" read "Fernandes" Page 34, footnote 2, for "consideratin" read "consideration" Page 36, item 2, col. 6, for 2.5° read 2.55° Page 42. Sl. No. 20, col. 4, for Glan' read Giani' Page 43, Sl. No. 24, col. 5, for "3.6.80" read "13-6-80" Page 52, Sl. No. 125, col. 3, for Bijaya read Vijaya Page 57, Sl. No. 177, col. 3, for "Shri T.E." read "Shri T.R." Page 58, Sl. No. 194, col. 2, after "Textile Units" add "in" Page 58, S1, Nos. 200 & 201, under cols. 5 & 6: add 29.7.80 0.15 Page 59, S1, No. 202, omit 29.7.80 Page 59, Sl. Nos. 215 & 216, under cols. 5 & 6: add \*31.7.80 0.11\* Page 60, Sl. No. 217, omit 31.7.80 0.11 Page 66, line 13, for 'alf-an-Hour' read 'Half-an-Hour'

#### CONTENTS

				-							PAGE
1. DURATION OF SESS	SION									•	1
2. ADJOURNMENT MO	OTTO	NS	•								2
3. BILLS											
(i) Government Bil	lls									•	5
(1i) Private Membe	rs' Bil	ls						•	•	•	10
4. CALLING ATTENTI	ON S	TATE	MEN	TS					•	•	18
5. DIVISIONS .								•	•		22
6. FINANCIAL BUSINE	ess_										
(i) Railway Budget	•	•	•	•	•	•	•	•	•	•	22
(ii) General Budget							•	•	•	•	22
(iii) Budget in respect	of Sta	te of A	Assam						•	•	23
7. LEAVE OF ABSENCE	Ε		•	•	•	•		•	•	•	24
8. MOTIONS_											
(i) Motions under	Rules	191 aı	nd 342	٠.			•		•	•	25
(ii) Motion for moo	lificati	ion of	Statut	tory F	lules a	and R	egulat	tions	•	•	26
9. OATH OR AFFIRMA	ATIO	N	•					•	•	•	27
10. OBITUARY REFERE	NCE	8					•			•	27
11. PAPERS LAID ON T	HE T	ABLE	·2.				• •	•	•	•	28
12. PERSONAL EXPLAN	)ITA	ON U	NDER	RUI	LE 35	7		•	•	•	28
13. PETITIONS .							•	•	•	•	28
14. PRIVILEGE MATTE	RS			•				•	•	•	29
15. QUESTIONS—											
(i) Starred .											31
(ii) Unstarred .											31
(iii) Short Notice							<b>!•</b>				31
(iv) Half-an-hour disc	ussion	s arisi	ing ou	t of a	Tencis	to qu	estion	1 <b>8</b> ,			32
16. RESIGNATIONS BY	MEM	BER	8								33
17. RESOLUTIONS—											
(i) Government Resc	lution										33
(ii) Statutory Resolut		_		•							34
(iii) Private Members		Iution			•	•	•	-	-	-	95

					PAGE
18. SHORT DURATION DISCUSSIONS (RULE 193)	•	•	•		<b>3</b> 6
19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN—					
Announcements	•	•		•	37
20. STATEMENTS—					
(i) Suo-moto statements made/laid by Ministers under I	Lule g	72	•	•	<b>3</b> 7
(ii) Statements under Direction 115	•	•	•	•	40
(iii) Matters under Rule 377	•	•	•	•	41
(iv) Statement under Direction 16 correcting informated Question	ion re	gardi:	ng St	ar-	66
21. STATEMENT SHOWING TIME TAKEN ON VAI BUSINESS.	RIOU	s Kii	NDS	OF	66

# RESUME OF WORK DONE BY LOK SABHA DURING THE THIRD SESSION OF SEVENTH LOK SABHA — JUNE-AUGUST, 1980.

#### 1. DURATION OF SESSION

Date of commencement .		•		•	. 9 June 1980
Date of adjournment sine die	•	•		•	. 12 August 1980
Date of prorogation	•	•	•	•	. 14 August 1980
Number of days of sittings .	•	•	•	•	. 48
Number of hours of sittings					. 328 hours and 05 minutes.

### 2. ADJOURNMENT MOTIONS

#### Consent withheld

Sl. No.	Subject	Name of the Member	Date on which brought before the House	Time taken	Remarks
1	2	3	4	5	6
				H. M.	
i	Announcement made by the Government increas- ing prices of certain pe- troleum products.	Sarvashri Chitta Basu, Indrajit Gupta, Ramavatar Shastri, P. K. Kodiyan, K. M. Madhukar, Smt. Geeta Mukher- jee, Sarvashri Narayan Choubey, Mohendra Ngangom and K. A. Rajan.	9-6-80	o <b>26</b>	The Speaker withheld his consent to the moving of the motions.
	aw and order situation in Tripura.	Sarvashri R. N. Rakesh, Chandrapal Shailani, Harikesh Bahadur, Ashfaq Husain and T. S. Negi.	11-6-80	0 03 7	The Speaker withheld his consent to the moving of the motions.
	Disruption of means of communications between Assam and the rest of the country.	Sarvashri Baju Ban Riyan, Krishan Chandra Halder, Dinen Bhattacharya, Smt. Suseela Gopalan and Shri Niren Ghosh	7 <b>-7-8</b> 0	0 02	The Speaker withheld his consent to the moving of the motions.
	Government failure to protect the life and honour of men and women belonging to weaker sections of society particularly of Harijans, reported rape of tribal women and of police excesses and atrocities perpetrated on some women.	Sarvashri Harikesh Bahadur, Ram Vilas Paswan, Ncelalohi- thadasan Nadar, Jyotirmoy Bosu, Atal Bihari Vajpayee, Mani Ram Bagri, Chitta Basu, Niren Ghosh, Basudeb Acbarya, Mukunda Mandal, Rupchand Pal, Dinen Bhatta- charya and Ajit Kumar Saha.	8-7-80	o 30	The Speaker withheld his consent to the moving of the motions.
	Unabated dastardly attacks on Harijans in various parts of the country, rape of Harijan and tribal women at various places and	Sarvashri Mukunda Mandal, Apy Biswas, Basudeb Acharya, Rupchand Pal, Sat- yasadhan Chakra- borty, Dinen Bhatta-	9-7-80	o 07	The Speaker withheld his consent to the moving of the motions.

4	2	3	4	·5	6
				н.	м.
	failure of the Govern- ment to protect the weaker sections of the society,	charya, Niren Ghosh, Hannan Mollah, Ajit Kumar Saha, Ram Vilas Paswan and Jyotirmoy Bosu.			
•6	Strike by Doctors in Delhi Hospitals.	Shri Jaipal Singh Kashyap.	10-7-80	0 02	The Speakers withheld his consent to the moving of the motion.
7	Reported rape of a wo- man by certain police- men of Dabawali Police Station of Sirsa distt, in Haryana and her sub- sequent demise leading to demonstration by public and firing by police on 16 July 1980.	Sarvashri Mani Ram Bagri, Krishna Kumar Goyal, Satish Agar- wal, Jaipal Singh Kashyap, Chandrapal Shailani and Ram Vilas Paswan.	17-7-80	0 03	The Speaker withheld his consent to the moving of the motions.
.8	Reported killing of four Harijans of Karsarua village in Sasaram Block, distr. Rohtas, Bihar and 2 Harijans at Sivasagar Police Station of the same district by the Police.	Shri Ram Vilas Pawsan.	21-7-80 °		
'9	Flood situation in Har- yana.	Shri Mani Rans Bagri.	21-7-80	0 03	The Speaker withheld his consent to the
10	Deaths of several persons due to poisoned liquor in Delhi.	Shri R. P. Yadav	21-7-80 21-7-80		moving of the motions.
11.	Throwing of a bomb in a middle school in Phulwari, Patna result- ing in injuries to fifteen children including eight girls.	Shri Mani Ram Bagri	24-7-80		
112	Dacoity in Rampara, Delhi.	Sarvashri Ramavatar Shastri, Ram Vilas Paswan, Atal Bihari Vajpayee and Hari- kesh Bahadur.	24-7-80	0 0	4 The Speaker withheld his consent to the moving of the
113	Reported probe Committee indictment against the Union Home Minister Giani Zail Singh.	Shri Niren Ghosh	24-7-80		motions.

•

6 1 3 4 5 н. м. Justice Ramesh Chandra
Srivastava, Additional
Judge of the Allahabad
High Court.

Sarvashri Krishna
Chandra Halder,
Ram Vilas Paswan
Atal Bihari Vajpay
G. M. Banatwalla, 28-7-80 o 23 The Speaker withheld his Ram Vilas Paswan, Atal Bihari Vaipayee, G. M. Banatwalla, consent to the moving of the motions. George Fernandes, Harikesh Bahadur, Madhu Dandavate, Dhanik Lal Mandal, Niren Ghosh, R. K. Mhalgi, K. P. Unnikrishnan, Chitta Basu, Bapusaheb Parulckar and Jaipal Singh Kashyap. 15 Reported instructions Sarvashri Ram Vilas 7-8-80 0 12 The Speaker Paswan and Jhar-khande Rai. withheld issued by the Centre to his the State Inspectors
General of Police to the consent to the moving of the effect that action should motions. be taken against news-papers publishing news about rape cases.

3. BILLS
(i) Government Bulls

rss/ urbs		<b>.</b>	70		/		
Pregress/ Remarks	6	Passed	Passed	Passed	Passed	Passed	Passed
No. of amendments carried	80	I	ı	I	1	1	l
No. of amendments tabled	7	ì	1	-	*	ı	ī
Time	9	М Н 08	0	₹ -	8 •	<b>6</b> 6	e 8
Date of discussion in Lok c Sabha	NO.	12-6-80	08-9-11	11-6-80 12-6-80	9-9-91 16-6-80	16-6-80	18-6-80
Date of I laying on the Table is (in the case of Bills passed by Ralya Sabha)	•	I	ī	ı	ı	ı	i
Date of introduction	e	11-6-80	11-6-80	18-9-80 (Earlier Scaton)	12-6-80	12-6-80	27 - 9-80 (Earlier Scanton)
Title of the Bill	•	1 The Hindustan Tractors Limited (Acquisition 11-6-80 and Transfer of Undertakings) Amendment Bill, 1980.	2 The Assam Appropriation (Second Vote on 11-6-80 Account) Bill, 1980.	3 The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Amendment Bill, 1980	4 The Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1980.	5 The Advocates (Amendment) Bill, 1980.	6 The Inter-State Water Disputes (Amendment) Bill, 1980.
No.	-	-	а	60	7	ν.	•

			-	6	+						
o /	Passed	Passed	Passed, as amended.	Passed	Passed, as amended:	Passed	Passed	Passed	Passed	Pending	Presed
88	I	ı	00	ı	-	ı	I	i	ı		ı
7	-	ı	981	36	ຄ	15	18	ı	ı	ca	4
9	н м о 37	0 13	<b>20</b> 49	° 34 5 23	2 07	0 8 0 93	3 49	0 38	3 25	1	1 30
2.	16-6-80	20-6-80	24-7-80 25-7-80 28-7-80 29-7-80 30-7-80 31-7-80	3-7-80 4-7-80 5-7-80	3-7-80	5-7-80	668 668 688	3-7-80	24-7-80	ı	8-8-11 11-8-80
4	I	17-6-80	1	1	I	1	1	ı	ı	1	1
	28-3-80 (Earlier Session)	1	1 <b>8-6-</b> 80	26-6-80	26-6-80	36-6-80	1-7-80	842	23-7-80	25-7-80	
8	7 The Company Secretaries Bill, 1980	The Delhi High Court (Amendment) Bill, 1980	as passed by Rajya Sabha) The Finance (No. 2) Bill, 1980	*10 The Essential Services Maintenance (Assam) Bill, 1980	••11 The National Company Limited (Acquisition 26-6-80 and Transfer of Undertakings (Bill, 1980	F	F	The Anneopriation (Railways) No. 3 Bill, 1980 2-7-80	The Appropriation (No. 3) Bill, 1980	1,1980.	H
-	,	œ		01.	\*	12	13	:		۽ ج	1.

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Pending Pending Pending Pending	Pending	drawn by leave of the House.	Pending Pending	disapproval of the Essential Services essential in Assam.
1 1 1 1 1	1 1	ı	l 1	disapproval of the Essential Serviceseential in Assam.
4 9 7 6 1	1 .	. 1	1	disapprova s essential in g disapprova
1 1 0 0 1	1	l į	i	utions seeking ain Services a fution seeking
1 l l 88	1	-8-80 -8-8-61	1	statutory Resol
1 1 1 1 1	1	I	•	ther with two of Notification with the sance, 1980.
The Delhi Rent Control (Amendment) Bill, 1980. 1-8-80  The Ear Drums and Ear Bones (Authority for 1-8-80 Use for Therapeutic Purposes) Bill, 1980.  The Delhi Municipal Laws (Amendment and 4-8-80 Validation) Bill, 1980.  The High Court and Supreme Court Judges 4-8-80 (Conditions of Service) Amendment Bill, 1980.	The Sree Chitra Tirmal Institute for Medical 11-8-80 Sciences and Technology, Trivandrum, Bill, 1980	24 The Aligarh Muslim University (Amendment) 28-3-80 (Earlier Bill, 1980. Session) 25 The Aligarh Muslim University (Second Amend- 12-8-80	cal and Pharmaceutical Works 12-8-80 intion and Transfer of Under	The High Court at Bombay (Extension of Juris- 12-8-80 diction to Goa, Daman and Diu) Bill, 1980.  The motion for consideration of the Bill was discussed together with two statutory Resolutions seeking disapproval of the Finance (Assam) Ordinance, 1980 and approval of Notification declaring certain Services as essential in Assam.  Maintenance (Assam) Ordinance, 1980 and approval of Notification declaring certain seeking disapproval of Nation motion for consideration of the Bill was discussed together with the Staturoty Resolution seeking disapproval of Nation of the motion for consideration of the Bill was discussed together with the Staturoty Resolution seeking disapproval of Nation of the motion for consideration of the Bill was discussed together with the Staturoty Resolution seeking disapproval of Nation of the Bill was discussed together with the Staturoty Resolution seeking disapproval of Nation of the Bill was discussed together with the Staturoty Resolution seeking disapproval of Nation of the Bill was discussed together with the Staturoty Resolution seeking disapproval of Nation of the Bill was discussed together with the Staturoty Resolution seeking disapproval of Nation of the Bill was discussed together with the Staturoty Resolution seeking disapproval of Nation of the Bill was discussed together with the Staturoty Resolution seeking disapproval of Nation of Nati
19 The Delhi Rent Control (A Use Far Drums and Ear Use for Therapcutic Os The Delhi Municipal La Validation) Bill, 1980. 21 The High Court and St. (Conditions of Service)	ment) Bill, 1980.  23 The Sree Chitra T Sciences and Bill, 1980.	24 The Aligarh Musli Bill, 1980. 25 The Aligarh Muslii	ment) Bill, 1980.  26 The Bengal Chemical and Limited (Acquisition a takings) Bill, 1980	diction to Goa, diction to Goa, diction to Goa, Maintenance Maintenance

Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980.

<b>a</b>		8		so.	9	7	80	6
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28 The Hotel-Reccipts Tax Bill, 1980	0	12-8-80	1	ı	ı	I	ı	Pending
29 The Public Fremisca (Eviction of Unauthorised Occupants) Amendment Bill, 1980	Unauthorised 1980	12-8-80	i	ì	ì	1	1	Pending
30 The Criminal Law (Amendment) Bill, 1980.	) Bill, 1980.	18-8-80	ì	1	1	ı	ı	Pending.

### SUMMARY

٦,	Bills pending at the end of the last session	•	•	•	•	•	•	5
2.	Bills introduced							24
3.	Bills opposed at introduction stage .					•		4
4.	Bills passed by Rajya Sabha and laid on	the T	able	•		•		1
5.	Bills returned by Rajya Sabha with amende	ments	and la	aid on	the T	able		Nil
6.	Bills passed			•		•		17
7.	Bills negatived		•					Nil
8.	Bills withdrawn			•				ı
9.	Bills part-discussed				• .			Nil
to,	Motions for adjournment of debate on Bil	is add	pted					Nil
11.	Bills referred to Select Committee .							Nil
12.	Bills referred to Joint Committee .							Nil
13.	Bills originating in and referred to Joint (							Nil
14.	Bills pending at the end of the session vid Bulletin—Part II, dated 28 August, 19					Sabba		12

(ii) Private Members' Bills

Progress/ Remarks	6		Pending	Pending	Pending	Pending.	Pending	Pending	Pending
No. of amendments carried	8		i	1	i	ı	1	1	N.
No. of No. of amendments tabled carried	7		ı	ı	i	ı	ı	I	ŀ
Time taken No. of amendm tabled	မွ	ни	ı	ı	I	I	I	I	
Date of discussion in Lok Sabba	s.		ı	ı	1	ı	ı	ı	ı
Date of laying on district the Table (in case of Bills passed by Rajya Sabha)	+		i	i	ı	1	ı	i	1.
Date of introduction	8		13-6-80	13-6-80	13-6-80	13-6-Bo	368	13-6-80	13-6-80
Title of the Bill and Member-in-charge	a		The Freedom of Religon (Removal of Restrictions) Bill, 1980 by Shri Ram Jethamalani.	The Boundary Commission Bill, 1980 by Shri Eduardo Falciro.	The Border Areas (Uttar Pradesh Hill Districts) Planning and Development Bill, 1980 by Shri Harish Chandra Singh Rawat.	The Constitution (Amendment) Bill, 1980 (Amendment of Preamble and article 1, etc.) by Shri Chitta Basu.	The Dowry Prohibition (Amendment) Bill, 1980 (Amendment of sections 2,3, etc.) by Shrimati Pramila Dandavate.	The Constitution (Amendment) Bill, 1980 (Insertion of new article 16A, etc.) by Shri K. Lakkappa.	The Small Farmers Assistance Bill, 1980 by Shri K. Lakkappa.
ri Š	-		-	ø	တ	◆.	ĸ	9	7

				11				
Pending	Pending	Pending	Pending	Bill with - drawn by leave of the House on 13-6-80.	Bill with-drwan by leave of the House on 27-6-80.	Pending	Pending	Pending.
ı	1	ı	i	1	II.	1	1	I
1	1	ı	ı	N.		i	i	i
i	ı	i	7 minutes taken on introduction of Bills at S.Nos. 1—11.	1—57 excluding o-o5 minutes taken during Second Session)	38	i	ı	1
1	İ	I	1	(Earlier scaion 28-3-80) 13-6-80 (further consideration)	13-6-80 27-6-80 (considera- tion)	1	i	i
ı	I	1	ı	ı	1	ı	ı	ı
8 The Caste System Abolition, Bill 1980 By Shri 13-6-80 K. Lakhappa.	9 The Constitution (Amendment) Bill, 1980 13-6-80 (Amendment of articles 101 and 190) by Shri K. Lakkappa.	10 The Indian Fisheries (Amendment) Bill, 1980 13-6-80 (Amendment of sections 3, 4, etc.) by Dr. Vasant Kumar Pandit.	11 The Indian Penal Code (Amendment) Bill, 1980, 13-6-80 (Amendment of section 53, etc.) by Shri George Fernandes.	12 The Constitution (Amendment) Bill, 1980 1-2-80 (Amendment of Eighth Schedule by (Earlier Shri Chitta Basu.	13 The Constitution (Amendment) Bill, 1980 28-3-80 (Amendment of Eighth Schedule) by Dr. (Barlier Karan Singh.	14 The Indian Forest (Amendment) Bill, 1980 (Insertion of section 36A) by Shri P. Rajagopal Naidu.	15 The Customs (Amendment) Bill, 1980 (Amend- 27-6-80 ment of sections 104 and 125) by Shri Bapusabbb Parulekar.	16 The Jaggery Board Bill, 1980 by Shri P. Raja- 27-6-80 gopal Naidu.

			12				
6 8	Pending	Pending	Motion was declared as not carried in accordance with rule 157 of the Rules of Procedure and in accordance with the Constitution.	Pending	Pending	Pending	Pending
	1	i	1	ı	1	i	i
7	ı	l	1	ı	1	i	i
5 6	1	3 minutes taken on introduction of Bills at S. Nos.	3-33	ı	ı	I	ı
	, 	1	27-6-80 11-7-80 (considera- tion)	ſ	ı	ı	ı
*	1	I	ı	ı	i	ı	ĺ
•	87-6-80	27-6-80	28-3-80 (Bariler Session)	11-7-80	11-7-80	0-4-11	11-7-80
•	17 The Constitution (Amendment) Bill, 1980 (Amendment of Bighth Schedule) by Shri R.P. Yadav.	3 The Reservation of posts in Central Government Services (for Backward Classes) Bill, 1980 by Shri R. P. Yadav.	19 The Consitution (Amendment) Bill, 1980 (Amendment of articles 19 and 326) by Prof. Madhu Dandavate.	20 The Constitution (Amendment) Bill, 1980 (Amendment of Eighth Schedule) by Prof. Narain Chand Parashar.	The Constitution (Amendment) Bill, 1980 (Amendment of article 366, etc.) by Prof. Narain Chand Parashar.	22 The Armed Forces (Special Powers) Repeal Bill, 11-7-(0 1980 by Shri George Fernandes.	The Starvation Deaths (Precautionary Measures 11-7-80 and Responsibilities) Bill, 1980 by Shri Ram Vilas Paswan.
		81	61	6	ä	g	33

Parding	Pending	Bill with- drwan by leave of the House on	25-7-80. Pending	Pending		Pending Pending	Pending	Pending	Pending	Pending
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į	5 minutes taken on introduction of Bills at S.Nos.20-25.	1247	ı	ı		1 1	1	4	i	ı
ì	ì	11-7-80 25-7-80 (considera- tion)	1	ı	ı	1	ı	1	1	A
ì	l	ı	ı	ı	ı	1	ı	ı	í	d
11-7-80	11-7-80	14-3-80 (Earlier Scation)	25-7-80	25-7-60	25-7-80	25-7-80	25-7-80	25-7-80	25-7-80	25-7-80
24 The Constitution (Amendment) Bill, 1980 (Substitution of article 341) by Shri Ram Vila Paswan	The Constitution Pradesh) Order ( Shri Harish Cand	20 The Small Farmers and Agricultural Workers Security Bill, 1980 by Shri P. Rajagopal Naidu.	27 The Delimitation of Cantonment (Ranikhet) Bill, 1980 by Shri Harish Chadra Singh Rawat.	23 The Indian Penal Code (Amendment) Bill, 1980 (Amendment of sections 53, 118, etc.) by Shri Bapusaheb Parulekar.	29 The Pensions Bill, 1980 by Shri V.N. Gadgil.	30 The Land Acquisition (Amenement) Bill, 1980, (Amendment of Section 4) by Shri G.M. Banatwalla.	31 The Constitution (Amendment) Bill, 1980 (Amendment of article 155) by Prof. Madhu Dandavate.	32 The Solar Energy Development Commission Bill, 1980 by Shri P. Rajagopal Naidu.	33 The Constitution (Scheduled Castes) Orders (Amendment Bill, 1980 by Shri G. S. Reddi.	34 The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1980 (Amendment ment of sections 3, 4, etc.) by Shri Digvijay Sinh.
1882 1	.S-2									l

6. ·	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending
<b>80</b> .	1	I.	į:	1	1	I	ı	1	1 ;
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9	Ж Н	ī	ľ	t	1.	7	i	ı	10 minutes taken on introduction of Bills at
8	1	1	l.	ı	I	ı	í	1	1
4	ī	ı	1	1	1.	ı	1	ı	1
3	25-7-80	25-7-80	25-7-80	25-7-80	25-7-80	25-7-80	25-7-80	25-7-80	25-7-80
a	The Freedom of Religion Bill, 1980 by Shri G.S. Reddi.	The Beedi and Cigar Workers (Gonditions of Employment) Amendment Bill, 1980 by Shrimati Geeta Mukherjee.	The Constitution (Ameniument) Bill, 1980 (Substitution of article 81, etc.) by Shrimati Geeta Mukherjee.	The Constitution (Amendment) Bill, 1980 (Amendment of article 16) by Shrimati Gerta Mukherjee	The Constitution (Amendment) Bill, 1980 (Inscriton of new article 34&A) by Shrimati Geeta Mukherjee.	40 The Country Fishing Boats Protection Bill, 1980 by Shri R.K. Mhalgi.		The High court of Bombay (Establishemnt of Permanent Benches at Aurangabad and Pune in Maharashtra) Bill, 1980 by Shri R.K. Mhalgi,	The Constitution (Amendment) Bill, 1980 (Amendment of articles 83 and 172) by Shri R.K. Mhalgi.
-	33	<b>%</b>	37	88	8	\$	4	<del>21</del>	<b>£</b>

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Motion for leave to introduce opposed and negatived on a5-7-80.	Discussion on the motion for consider- ation act concluded.	Pending	Pending	Pending	Pending	Pedning	Pending	Pending
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o 32	<b>6</b>	ı	ι	i	i	i	ţ	1 ~
1	25-7-80 8-8-80 (considera- tion)	t	1	ı	ı	1	1	ī
1	I	1	1	I	f	i	ı	ţ
	(Earlier Session)	8-8-80	8-8-80	8-8-80	8-8-80	8-8-80 1	8-8-80	87
The Constitution (Amendment) Bill, 1980 (Omission of article 331. etc.) by Shri Bapu-sabeb Parulekar.	45 The Constitution (Amendment) Bill, 1980 (Amendment of articles 19 and 41) by Shri Bapu-baheb Parulekar.	40 The Constitution (Amendment) Bill, 1980 (Amendment of article 536) by Shri Bapusaheb Parulckar.	The Consitution (Amendment) Bill, 1980 (Amendment of articles 330 and 332) by Shri Suraj Bhan.	48 The Constitution (Amendment) Bill, 1980 (Amendment of article 335) by Shri Suraj Bhan.	The Bihar Atomic Authority Bill,1980 by Shri Ramavatar Shastri.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1980 (Amendment of section 8A) by Shri Bhagwat Jha Azad	The Gode of Civil Procedure (Amendment) Bill, 1980 (Omission of section 80) by Shri Bapursaheb Parulekar.	The Constitution (Amendment) Bill, 1980 (Substitution of article 34 and amendment of articles 55, 81, etc.) by Prof. Madhu Dandavate.
<b>4</b>	<del>2</del>	46,	<b>\$</b>	84	<b>\$</b>	20	51	25

1-	Ö	3	+	S	9	7	ဆ	6
53	The Compulsory Purchase of Surplus Agricultural Gommodities Bill, 1980 by Shri P. Rajagopal Naidu.	8-8-8 <sub>0</sub>	1	1	1	1	1	Pending
*	The Blind Persons (Employment) Bill, 1980 by Prof. Madhu Danvadate.	8-8-80	ı	1	1	1	ı	Pending
55	The Constitution (Amendment) Bill, 1980 (Amendment of Eighth Schedule) by Prof. Narain Chand Parashar.	8-8-80	ı	1	١	1	1	Pending
99	The One Family One Post (in Government Service Bill, 1980 by Shri Ram Vilas Paswan.	8-8-80	1	ĭ	ı	1	ı	Pending
57	The Constitution (Amonument) Bill, 1980 (insertion of new article 13A) by Shri Ram Vilas Paswan.	8-8-80	l	1	ı	t	i	Pending
<b>&amp;</b>	The Salary, Allwanoes' and Pensions of Members of Perliament (Amendment) Bill, 1980 (Amand- ment of section 3, etc.) by Shri Mool Chand Daga.	88	1	ſ	1	1	t	Pending
8	The Backward Areas Development Board Bill, 1980 by Shri Eduardo Faleiro.	8-8-80	ī	ı	I	ī	1	Pending
8	The Compulsory Voting Bill, 1980 by Shri Edu- Eduardo Falciro.	8-8-80	ţ	í	ı	1	1	Pending
9	The Constitution (Amendment) Bill, 1980 (Amendment of Eighth Schedule) by Shri Eduardo Faleiro.	8-8-80	ĭ	1	1	1	1	Pending
8	F	8-8-80	t		9 minutes taken on introduction of Bills at S. Nos. 46-62	ĭ	t	Pending

#### SUMMARY

1.	Bills pending at t	he en	d of l	ast sos	sion		•	•				32
2.	Bills introduced				•							56
3.	Bills withdrawn		•									3
4.	Bill negatived .		•									
5.	Part-discussed .				•			. •				1
6.	Bills pending at the			scarion	ı vide	para	No. 4	54 of I	Bulleti	n-Par	t-II	_
	dated 28 Augus	ıt, 198	So .	•	•				•	•	•	84

### 4. CALLING ATTENTION STATEMENTS

SI. No		Name of Member who called	Name of Minister	_	ime
140	•	attention	Date of statemen		aken
1	2	3	4		5
1	Acute power shortage in various parts of the country leading to huge production losses	Shri Janardhana Poojary	Shri A. B. A. Ghani Khan Chaudhuri	H. 1	M. 08
/			9-6-80		
2	Reported burning of some Harijans in village Kafalta in Almora Dis- trict of Uttar Pradesh on 9 May,	Shri Harikesh Bahadur	Shri Yogendra Makwana	1	00
	1980.		10-6-80		
3	Strike of Loco Running Staff of Delhi Division of Northern Rail- way resulting in cancellation of	Shri R. K. Mhalgi	Shri C. K. Jaffer Sharief	0	40
	110 passenger and goods trains.		11-6-80	_	
4	Reported declaration of two districts of Tripura as Disturbed Areas fol-	Shri Atal Bihari Vajpayee	Giani Zail Singh	o	55
	lowing large scale violence result- ing in death of a large number of persons and injuries to many others.	v agpa y co	12-6-80		
5	Serious drought situation in various parts of the country.	Prof. Narain Chand Parashar	Rao Birendra Singh	1	07
			13-6-80		
6	Reported murder of three Mizoram Government Officials by the M.N.F. insurgents at Shillong on the night	Shri Hannan Mollah	Shri Yogendra Makwana	0	25
	of 13 June, 1980 following the "Quit Notice" served on the non- Mizos in the State.	:	17-6-80		
7	Reported token strike by resident doctors in major hospitals in Delhi on 16 June, 1980.	Shri Chiranji Lal Sharma	Shri B. Shankara- nand	0	39
	on to June, 1988.		18-6-80		
8	Acute power crisis in the capital.	Shri Janardhana Poojary	Shri A. B. A. Ghani Khan Chaudhuri	0	24
			19-6-80		
9	Reported strike by the students of Ayurvedic Colleges in Delhi.	Shri Chiranji Lal Sharma	Shri B. Shankara- nand	0	13
			20-6-80		

1	2	3	4		5
				H.	M.
10 F	Reported death of five miners in a coal mine accident in Santhal Parganas, Bihar.	Shri Ram Vilas Paswan	Shri A. B. A. Ghani Khan Chaudhuri	0	16
			26-6-8o		
41 I	Reported steep rise in prices of sugar in Delhi, Bombay and Calcutta	Shri K. M. Madhukar	Rao Birendra Singh	0	50
	due to lower quota released by the Government for June and July, 1980.		27-6-8o		
42 F	Reported discovery of a decomposed human body in a fresh water pumping tank which supplies drink-	Shri Sushil Bhattacharya	Shri C. K. Jaffar Sharief	0	16
	station causing serious health haz- ard to customers, visitors and Rail- way employees.		30-6-80		
13 8	ituation arising out of a cloudburst in Gyansu Village of Uttarkashi in	Shri Harikesh Bahadur	Rao Birendra Singh	0	29
	Uttar Pradesh and reported wiping out of the whole village, resulting in great human tragedy.		1-7-80		
14 H	Reported Chinese offer to settle the border problem on the basis of the	Shri Ram Vilas Paswan	Shri P. V. Nar- asimha Rao	•	86
	present line of actual control and reaction of the Government thereto.		2-7-80		
15 I	Reported closure of a number of In- dustrial units in Dhanbad Coal	Shri Chandradeo Prasad Verma	Shri Charanjit Chanana	o	47
	Fields area rendering about 10,000 workers jobless.		3-7-80		
16 I	Reported attack on a bus in Tripura in which eight persons were killed and thirty-five others were injured.	Dr. Subramaniam Swamy	Shri Yogendra Makwana	0	<b>3</b> 6
	and thirty-live offices were injured.		4-7-80	٠	
47 5	Situation arising out of the recent heavy floods in Gujarat and the steps taken by the Government to	Shri Ram Vilas Paswan	Rao Birendra Singh	0	31
	assist the flood affected people.		7-7-80	•	
18 ]	Reported indefinite strike by Junior Doctors in major hospitals in Delhi disrupting essential services in many	Shri K. Lakkappa	Shri B. Shankara- nand	0	59
	city-hospitals.		8-7-80		
19]	Reported busting of Inter-state Coal smugglers racket involving lakhs of rupees.	Shri Janardhana Poojary	Shri Vikram Mahajan	ı	°4
			9-7-80		
20	Government's schemes to bring about improvement in the slums of the metropolitan cities of the country.	Shri Chandrajit Yadav	Shri P. C. Sethi	a	53
	+ the country.		10-7-80		

1 , 2	5	4	<b>5</b> <sup>3</sup>
			Н. М.
as Deteriorating law and order situation Delhi, the recent incident being a daylight robbery in "E hari Real."	ng Pratap Singl	Shri Yogendra Makwana	t <b>tr</b>
a daylight robbery in "Khari Baoli" Delhi, on 9 July, 1980 and steps taken by the Government to im- prove the situation.	8	11-7-80	
22 Reported plan of subversion of the North-Eastern States styled 'Opera-	Shri Edurdo Falciro	Shri Yogendra Makwana	1 17
tion Bhrahmaputra' aimed at the creation of a new independent nation comprising of Meghalaya, Tripura, Mizoram, Manipur Nagaland and some parts of Assam and Arunachal Pradesh and the steps taken by Government in this regard.		15-7-80	•
23 Reported extreme inconvenience caused to the people of the country	Shrk R. L. Bhatia	Shri Kartik Oraon	a 40-
in general, North-Western and Delhi Circles in particular on account of the serious dislocation and disruption in telecom services, particularly the telephone services both local and trunk.		16-7-80	
24 Reported serious situation arising out of social tensions in North Bengal	Shri Krishan Pratap Singh	Shri Yogendra Makwana	0 48
and the demand for separate Gor- khaland and Uttarkhand and the steps taken by the Government in this regard.		17-7-80	
Delhi between the Foreign Minis-	Shri K. M. Madhukar	Shri P. V. Narasimha Rao	0 41
ters of Pakistan and India.		18-7-80	
26 Situation arising out of recent floods in various parts of the country.	Shri K. M. Madhukar	Shri Kedar Pandey	1 23
•	•	22-7-80	
27 Decisions taken at the recent Labour S Ministers Conference held in New	Shri Ramavatar Shastri	Shri T. Anjiah	0 25
Delhi.	Grand -	23-7-80	
28 Reported disapproval by the Bar S Council of India of the Govern-	Shri Bhogendra Jha	Shri Shiv Shankar	t t#
ment's proposal to appoint the seniormost Judge of a High Court as Chief Justice of any High Court in the country.	<b>J</b>	24-7-80	
ag Reported disappearance of two train- loads of sugar worth crores of rupees despatched by Food Corporation of	Shri G. M. I Banatwalla	Rao Birendra Singh	ó 5 <b>5</b> .
India for Madhya Pradesh and action taken by the Government thereon.	-	25-7-80	

7	2	3	4	5	
				H.	b.
50 Reporte	d resignation of Justice sh Chandra Srivastava o		Shri Shiv Shankar	2	oc
	bad High Court.	rai uicaai	28-7-80		
Prices	endation of the Agricultural Commission regarding pro- ent price of paddy and the		Rao Birendra Singh	ı	53
reactio thereto	n of the Union Government in the light of views ex- by Chief Ministers of vari-	,	29-7-80		
appear	orts to the effect that Peking ed to be backsliding by dis- India's stand on McMahon	Shri Ghulam Rasool Kochack	Shri P. V. Narasimha Rao	0	12
Line a	s boundary between India ina and reaction of Govern-		31-7-80		
some p	loss of life and property in arts of the country parti-	Shri Harish Chandra Singh	Rao Birendra Singh	•	58
followir July, 19	in district Pithoragarh, U.P.  Ig the earthquake on 29,80 and steps taken by Govt.  Vide relief to the affected	Rawat	1-8-80		
lakh we	pilferage of Rupees one orth of lubricating oil daily to Indian Oil Corporation	Shri Vijay Kumar Yadav	Shri Veerendra Patil	•	47
pipeline	running from Manali Re- o Madras Port.		4-8-80		
raw jute	severe fall in the prices of in West Bengal and other	Prof. Rupchand Pal	Shri Pranab Kumar Mukherjee	ı	23
suffering failure	owing areas causing untold is to lakhs of cultivators and of the Jute Corporation of o procure the entire raw	•	6-8-80		
	acute shortage of life saving er essential drugs in Delhi	Shri Rashid Shri Masood	Dalbir Singh	•	o <b>g</b> .
	er parts of the country.		7-8-80		
Bijaya	delay in implementation of Nagar Steel Plant in Kar- and inadequate financial	Shri M. Ram S Gopal Reddy	Shri Pranab Kumar Mukherjee	1	9
provisio	n in the present Budget for ly implementation.	_	11-8-80		

#### 5. DIVISIONS

#### 6. FINANCIAL BUSINESS

Tim take		Date(s) of discussion	Date of presen- tation	Subject
4	Market de sallend - emplem voor opphysionalle manuschen manusch	3	2	1
Н. М				
		Budget	(i) Railway	
0 56			16 <b>-6-8</b> 0	Budget (Railways) for 1980-81
na 12 gi	General Discussion	17-6-80 18-6-80 19-6-80 20-6-80		
ting 5 21	Discussion and voting on Demands for Grants	<b>2-7-8</b> 0		
		al Budget	(ii) Gener	
1 <b>3</b> 8			1 <b>8-6-8</b> 0	Budget (General) for 1980-81
n 16 28	General Discussion	26-6-80 27-6-80 30-6-80 1-7-80		
it of-	istry/Department of	ants of Mi	ands for Gr	Discussion and voting on Dem
6 56	Commerce	5-7 <b>-8</b> 0 7-7-80		
8 52	External Affairs	7-7-80 8-7-80 9-7-80		
5 42		9-7-80 10-7-80 11-7-80		
11 11	**Agriculture **Rural Reconstruction	15-7-80 16-7-80 1 <b>7-7-8</b> 0		

Discussed together.

[P.T.O.]

1	2	3			4
!				н.	M.
		17-7-80 18-7-80 19-7-80	} Defence	6	38
•		19-7-80 21-7-80 22-7-80	≻ Home Affairs	16	29
		22-7-80 23-7-80	Industry	7	13
		Guillotined at 6 P.M. on 23-7-80	Irrigation Civil Supplies Communications Educati n and Culture Finance Health and Family Welfare Information and Broadcasting Labour Law, Justice and Company Affairs Petroleum, Chemicals and Fertilizers Planning Shipping and Transport Social Welfare Steel and Mines Supply and Rehabilitation Tourism and Civil Aviation	•	oş
			Works and Housing Atomic Energy Electronics Science and Technology Space Lok Sabha Rajya Sabha Parliamentary Affairs Secretariat of the Vice-President		
			Total time taken on Demands for Grants	63	04
(iii) Budget	in respect	of State of	Assam		
Demands for Grants on Account in respect of the Budget (Assam) for 1980-81	14-3-( (Second Session)	l 11-6-80	Discussion and Voting on Demands for Grants on Account	2	58
				(P.T	<b>.O.</b>

## 7. LEAVE OF ABSENCE

SL. No.	Name of Member		Date a leave rantes
1.	Dr. B. N. Singh	11-3-80 } to 28-3-80	_
2.	Shri K. Ramamurthy	9-6-80 to 30-6-80	
<b>3.</b>	Shri M. S. K. Sathiyendran	9-6-80 } 2 to 6-8-80	5-7-8e
	Shri Vasantrao Patil	.19-7-80 to 14-8-80	
5•	Shri Misryar Khan	11-6-80 to 31-7-80	

8. MOTTONS

(i) Motions under Rules 191 and 342

₹ 	Brief subejct	Motion under Rule	Name of Member who moved	Date (s) of discussion	Time taken	Ministry concerned	Remarks
l					н		
	Twenty-eighth Report of UPSG.	161	191 Shri P. Venkatasubbaiah	11-3-80 (Second Session) 12-6-80	(excluding 1 Hr 32 min. taken during the Second	Home Affairs	Adopted
	Disapproval of the conduct of the Minister of Energy and Goal Shri A.B.A. Ghani Khan Chaudhuri.	161	191 Shri Jyotirmoy Bosu	7-8-80	Section 3	Energy reach	Negatived
	Statement made by the Minister of Petroleum, Chemicals and Fertilizers on 10-6-80 re: increase in the prices of petroluem products in June, 1980.	342	Prof. Madhu Dandavate	12-8-80	01	10 Petroleum, Chemicals and Fertilizers	ı
	Statement made by the Minister of Irrigation on 27-7-80 regarding flood aituation.	342	Shri Ram Nagina Misra	19-8-80	86	Irigation	1

No.	Brief Subject	Name of Member who moved	Date of Time moving and taken discussion	Time taken	Ministry/Department concerned	Remarks
						1.0
n Modifi Head 19-6	Modification of the Motor Vehicles (Protective Headgears) Rules, 1980, laid on the Table on 19-6-80	Shri R.K. Mhalgi	5-8-80	Н М 1 оз	Shipping and Transport	Negatived

(ii) Motion for modification of statutory rules and regulations

### 9 OATH OR AFFIRMATION

	ii. Name No.	Constituency	State	Language of oath/affirmation	Date
1	Shri Bhogendra Jha	Madhubani	Bihar	Hindi (Affirmation)	11-6-80
2	Shri Virbhadra Singh	<b>M</b> andi	Himachal Pradesh	English (Oath)	26 <del>-6-8</del> 0
3	Shri P. Namgyal	Ladakh	Jammu & Kashmir	English (Affirmation)	21-7-80
_	10.	OBITUARY	REFERENC	CES	
SIN		Date dea		taken	Remarks
	2	3	4	5	6
1	Marshal Josip Broz Tito, Presi- sident of Yugoslavia.	٧ 4-5	-8o ]	Н. М.	reconstitution a lightiness with
2	Shri Aziz Imam, sitting Member of Lok Sabha	30-4-	-8o	- Adelia	
3	Shri Ramanand Tiwary, Memb of Sixth Lok Sabha.	er 🖊 5-4-	80 —	- (tax)	
4	Shri K. Chikkalingaiah, Member of Fifth and Sixth Lok Sabha.	8-4-	(	⊢6-8o 1 02 °	
5 ·	Shri Jethalal Joshi, Member of First Lok Sabha.	10-4-	80		
6	Shri Shamim Ahmed Shamim, Member of Fifth Lok Sabha.	1-5-8	·		
7	Pandit Shiv Sharma, Member of Fourth Lok Sabha.	√ <sub>20-5</sub>	-8o;		
B	Shri Mahavir Tyagi, Member of Constituent Assembly, Provi- sional Parliament, First, Second and Third Lok Sabha.		-80		
	Shri Chandrika Ram, Member of Constituent Assemb y and Provisional Parliament.		80 ) 		
D	DeSai Shri D. D. Bessi, Member of Fifth and Sixth Lok Sabha.	9-6-8	30 } 12	-6-8o o o4	
ı i	Shri A. Jayaraman, Member of First Lok Sabha.	9-6-8	0		

1 2	3	4	5	6
Sari Sanjay Gandhi, sitting Mom- ber of Lok Sabha.	23-6-80	23-6-80 •	H. M. • 54	After obituary reference House adjourned for the day.
Shri V. V. Giri , former Preident of India.	24-6-80	<b>25-6-8</b> 0	0 45	After obituary refrence Houadjourned for the day.
Shri Ugrasen, Member of Sixth Lok Sabha.	1-7-80	<b>3-7-8</b> 0	0 02	
Shri Bangshi Thakur, Member of Second Lok Sabha.	3-7-80	11 <b>-7-8</b> 0	0 ' 02	
Shri Dinen Bhattacharya, sitting Member of Lok Sabha.	14 <del>-7-8</del> 0	14~7~80	0 93	After of tuary ref rence Hou adjourned for the day
Shri 'V. Shanker Giri, Member of Fifth Lok Sabha.	19-7-80	21-7-80	0 02	
Shri M. V. Krishnappa, Member of First, Second, Third, Fourth, Fifth and Sixth Lok Sabha.	1-8-80	4 <del>-8-8</del> 0	0 03	
11. PA	PERS LAID	ON THE TAB	LE	
(i) By Government		• • • • • • • • • • • • • • • • • • • •	869	
(ii) By Private Members .			1	
12. PERSON	IAL EXPLAN	ATION UND	ER RULE	357
Subject	Name of Me made the pe planation		Date	Time taken
				Н. М.
rtain remarks about Shri Niren Ghosh made by Shri Ananda Gopal Mukhopadhayay in the House on 8 July, 1980.	Shri Niren G	ho∎h	<b>24-7</b> -Eo	0 01
13. <b>P</b> E	TITIONS			
resented by Members				3

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Decision of the House	9		The Speaker informed the House that the Editor and General Manager of UNI and the General Manager of PII in their reply had stated that the impugned news-item was based on a signed statement/Press briefing by Shri Ram Vilas Pawan. The unqualified apology tendered by Shri Ram Vilas Pawan for his statement reported in the Press was accepted and the matter was treated as closed.	The Septenker informed the House that the Editor of the Newspaper had expressed regret for the mistake. In view of the regret expressed by the Editor, the matter was treated as closed.
Time taken		Z	5	6
ja ja	3.	Ħ	0	· o
Date on which matter brought before the House	4		11-6-80	8-7-80
Name of the member who raised the matter	3	-	Shri Eduardo Falciro	Shri Mani Ram Bagri
Brief subject	æ		Question of privilege given notice of by Shri Eduardo Falciro against Sarvashri George Feenandet, Ram Vilas Pawan, Sanar Mulberjee, Jyotirmoy Bosu, Madhu Dandavate Indrajit Gupta and Chitta Ban for carting aggerators on the Speaker, as reported in the Hindurian Times and the Patriot of 27 March, 1980.	Complaint made by Shri Mani Ram Bagri regarding alleged misreporting of the Member by Hisd Samacher of 29 June, 1980, and Urdu daily of Jullundur.
. કં <u>ટ</u>	-		Fornendes	α

9		o or The Speaker gave his ruling and withheld his consent to the raising of the question of privilege.	of The Speaker informed the House that the Editor of Patriet had expressed his singere regrets for the mistake and had also published a correction in his newspaper of 30-7-1980. In view of the regret expressed by the Editor the matter was treated as closed.
	×	ō	8
LC)	H. M	•	•
<b>*</b>		10-7-80	30-7-80
ဇာ		Shri Jyotirmoy Boşu	Shri Mani Ram Bagri
લ		Ouestion of privilege given notice of by Shri Shri Jyotirmoy Bosu Jyotirmoy Bosu against certain officers of the Ministry of Industry for writing to the Ministry of Industry for writing to the Ministry of Ministry for giving certainty another officer of the Ministry for giving certainty another officer of the sub-Committee of Committee on Public Undertakings of Lok Sabha on 16 October.	Question of privilege given notice of by Shri Shri Mani Ram Bagri Mani Ram Bagri regarding alleged misreporting of the party affiliation of Shri Jaipal Singh Kashyap while reporting the proceedings of the House by the Patriot of 25 July, 1980, an English daily of New Delhi.
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#### 15. QUESTIONS

#### (i) Starred

Number of Questions put down in Question Lists for Oral Answers @	982
Number of Questions orally answered	<b>3</b> 27
(ii) Unstarred	
Number of questions put down in Question Lists for Written Answers and Written Answers furnished%**	<b>805</b> 8
(iii) Short Notice Question	
Number of Questions put down in Short Notice Question Lists	2
Number of Questions orally answered	2

<sup>•</sup> Includes 24 Starred Questions transferred/postponed from one Ministry to another.

<sup>\*\*</sup> Includes 127 Unstarred Questions transferred from one Ministry to another.

<sup>©</sup>Includes 21 Starred Questions which lapsed due to the cancellation of the sitting of I.ok Sabha which had been fixed on Thursday 14 August, 1980.

<sup>%</sup>Includes 191 Unstarred Questions which lapsed due to the cancellation of the sitting of Lok Sabha which had been fixed on Thursday, 14 August 1980.

	<b>E</b> !	!	Mts	<b>\$</b>	32	S.	#	8	\$	4	5	03	2	
	Time taken	ဖ		•		•	•	•		•	•	-	-	
			Æ	•	0	•	•	-	•	•	•		- 1	
	Ministry	5		Industry	Home Affairs	Law, Justice and Company Affairs	Energy and Coal	Energy and Coal	Continuence	Health and Family Welfare	Home Affairs	Chril Supplies	Industry	
	Date	+	1	16-6-80	3-7-80	16-7-80	21 7-80	30-7-80	1-8-60	9 <del>4</del>	6-8-80	<b>8</b>	11-8-80	
AND REAL PROPERTY OF THE PERSON NAMED IN COLUMN TWO IS NOT THE PERSON NAMED IN COLUMN TWO IS NAMED IN THE PERSON NAMED I	Name of the Member who raised the Discussion	8		Shri Ivotirmoy Bosu	Shri Ramavatar Shastri	Shri Indrajit Gupta	Shri Bhogendra Jha	Shri Niren Ghosh	Shri M.V. Chendrashckhara Murthy	Shri Jyotirmoy Bosu	Shri Bheckhabbai	Shri T.R. Shamanna	Shri Harinath Mishra	
	Brief Subject	9.		•	1 High Level Working Group on Cament Industry.	2 Additional facilities to Freedom Fighters. 2 Delay in declaration of results of Assembly Elections in Bihar.	A Per capita installed capacity availability and consumption of	electricity.	5 Creation of excess power generation capacity: 6 Marketing of Cardamom.	7 Import of Anti-biotic drugs from U.S.A.		8 Separate Ministry for Scheduca Annoca-	shops.  to Bagasse based paper industry in North Bihar.	
	8													

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16. RESIGNATIONS BY MEMBERS

5 ×	Маше	State	Constituency		Date from which resignation took effect.	Date of pub- lication in Bulletin and Notification in Gazette	Date of ag- nouncement in the House.
-	Shri H.N. Bahuguns U	Uttar Pradesh	Garhwal	61	0 <del>8 - 6</del> -61	19-5-80	99
a	Shri Vishwanath Pratap Singh . U.	Uttar Pradezh	Allahabad	8	28-7-80	<b>28-7-8</b> 0	28-7-80
		17. RE	17. RESOLUTIONS				
		9 (3)	(i) Government Resolutions	lutions			
<b>52</b>	Brief Subject	Name of Minister who moved		Date of moving and dis-	Time	Minsery/ Department concerned	Remarks
					H W.		
•	Appointment of a Parliamentary Committee consisting of 1s members from Lok Sabha to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance vis-a-vis General Finance.	ing of to to to Shri Kamlapati Tripathi	ti Tripathi	<b>4</b>	1.17	Railways	Adopted
•	Recommendation to Rajya Sabha to associate 6 members with the Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in compection with Railway Finance vivo-vis General Finance.			3			

\*Discussed together.

₽ġģ	Subject	Article/Section of N Constitution/Act.	Member who moved	Date(s) of moving and dis- custon	Time taken	Ministry/ Department concerned	Remarks
-	α α	8	+	2	9	7	∞
.   -	Approval of the continuance in force of the Article 355	Article 356	Giani Zail Singh	9990 990	H	Home Affairs	Adopted
<b>a a</b> . •	Assam for a further period of six months w.e.f. 12-6-80.  Disapproval of the National Company Limited Disapproval of the Transfer of Undertakings)	Article 123	Shri T.R. Shamanna 3-7-80	3-7-80	4	Commerce	Negatived
္ခန္	н	Article 123	Shri George Fernan- des	47-8		Home Affairs	Negatived
*	ce (Amem) Ordinance, 1900 (Comments) of 1980)  Approval of the Notification issued by the Government of Assum declaring certain services as essential services.	Section 2(a) of Esem- tial Services Mainte- nance (Assem) Ordi- nance, 1980	- Shri Yogendra - Makwana	3-7-8 3-7-4 8-4-8	* * 	Home	Adopted
١	the motion for consideration of the National Company Limited (Acquisition and Transfer of Undertakings)	consideration of the	National Company Li	mited (Acqu	isition an	d Transfer of	Undertakings)
	Discussed together with the motion to Bill, 1980.	لمغمر	Sort the Feering Service Maintenance (Assem) Bill, 1980	Maintenand	с (Ажал	) Bill, 1980	

biscussed together along with motion for consideration of the Essential Services Maintenance (Assam) Bill, 1980

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	a	60	4	<b>8</b> 0	<b>v</b>	۲		<b>6</b> 0
₹	Approval for fixing the sum of one hundred and thirty crores of rupces as the maximum amount which the Assam State Electricity Board may have on loan.	Section 65(3) of Si Electricity (Supply) Act, 1948.	Shri Vikram Maha- jan	9- <b>8-</b> 1	H .K.	Encegy	Adopted	
₹ .	Approval of the draft Ministers' (Allowances, Me, tical Treatment and other Privileges) and Amendment Rules, 1980.	Section 11 of Salaries S and Allowances of Ministers Act, 1952.	ihri Yogendra Makwana	4-8-80 i (1.15		Home Affairs	Adopted	
ł		(iii) Private Members' Resolutions	Resolutions					1
i	Brief subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	- 8	Remarks	1.
රී	1 Ccatre-State relationship.	Shrimati Suscela Gopalan	1-2-1980 (First Scenion) 2-1-3-1980 (Scenion) Scenion)	H M 0-55 (excluding 3 hr. 17 minutes taken during first and second sessions)	Bone Affairs	arie de la company de la compa	Negatived	i
රී	Contral Legislation for agricultural workers.	Shri P.K. Kodiyan	20-6-1980- 4-7-1980	3-63	Rural Reconstruction		Negatived	
S S	Serious altuation in North East India.	Shri Krishna Chandra Halder	47-1980 18-7-1980 1-8-1980	<b>4</b> —18	Home Affairs	Rairs	Withdrawn leave of House.	हुर्द
4	Implementation of policies and programmes for Shri Giridhar Gomango tribal areas and Scheduled Castes.	Shri Giridhar Gomango	1-8-1980 1-40	<u>•</u>	Home Affairs	(figure	Discussion concluded.	not
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## 19. SPEAKER/DEPUTY SPEAKER/C.IAI.LMAN

## Announcements

8. 1	No. Subject	В	Whom		Date
,	Adjournment of the House at 18-6-80 to re-assemble at 5 P.M. for	4.30 P.M. on the presentation	Speaker		18-6-80 18-6-80
2	of the General Budget  Cancellation of the sitting of House fix 21 June, 1980.	od for Saturday,	Dy. Spe		19-6-80
3	Postponement of Half-an-Hour discus g July, 1980 to 11 July, 1980.	sion fixed for	Chairn	1a	8-7 <b>-8</b> 0
4	Postponement of Half-an-Hour discuss July, 1980 to 16 July, 1980.	ion fixed for 11	Chairn	nan	11-7-80
5	Gancellation of the sitting of the House day, 26 July, 1980	fixed for Satur-	Dy. Sp	eaker	- 22-7-80
	20 (i) Suo moto statements made/laid	by Ministers und		372.	
SI. No	Subject	Name of Ministe	·	Date	Time taken
,	2	3		4	5
٠,	Agitation by a section of the Loco Running Staff in Delhi Division of Northern Railway.	Shri Kamalapati	Tripathi	9-6 <b>-8</b> 0	н. м.
2	Increase in the prices of petroleum products in June 1980 due to increases in the price of imported crude oil and petroleum products by the OPEC countries.	Shri Voerendra	Patil	1 <b>0-6-8</b> 0	0.10
3	Arrest of some persons including some MLAs from Assam in New Delhi on 11 June 1980.	Shri P. Venkata	<b>ubbaiah</b>	11-6-80	0.04
4	Government business for the week commencing 16 June 1980.	Shri Bhishma Na Singh	rain	1 <b>3-6-8</b> 0	0,12
5	Decision by a section of the loco running staff of the Delhi Division of the Northern Railway to call off the agitation w.e.f. the mid- night of 16 June 1980.	Shri C. K. Jaffer Sharief	•	16-6-80	0.01

<sup>\*</sup>Statement was laid on the Table.

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	6 Official visit of Minister of External Shri P. V. Narasimha	17-6-80	H.	M. 0 13	
	Affairs to USSR from June 3 to Rao 7, 1980.	.,	•	9 13	
7	New Members of the Press Shri V. P. Sathe Commission.	<b>20-6-8</b> 0	q	09	
8	Government business for the week Shri Bhishma Narain commencing 23 June, 1980. Singh	<b>20-6-8</b> 0	•	17	
9	Measures taken by Central Govern-Shri Nihar Ranjan ment to provide immediate relief to the relief camps in Tripura.	20-6-80	d	03	
10	Oil and gas discoveries made by the Shri Veerendra Patil Oil and Natural Gas Commission in the Bay of Bengal.	<b>26-6-8</b> 0	o	04	
11	Cancellation of Notification under rule 75 of the Aircraft Rules, 1937 for holding an investigation into the crash of aircraft in New Delhi on 23 June, 1980.	<b>26-6-8</b> 0	o	03	
12	Government business for the week Shri Bhishma Narain commencing 30 June, 1980. Singh	<b>27-6-8</b> 0	0	25	
13	Collision between 12 Down Delhi- Howrah Express and 45 Up Delhi- Amritsar Janata Express between Delhi and Delhi Shahdara stations of Northern Railway on 27 June, 1980.	<b>30-6-8</b> 0	o	02	
14		2-7-80	0	10	
15	Alleged molestation of a woman on Giani Zail Singh 18 June, 1980 at Baghpat.	2-7-80	o	50	
16.	Regarding discussion on the State- ment made by Minister of Home Affairs on the alleged molestation of a woman on 18 June, 1980 at Baghpat to be held on Friday, 4 July 1980 at 6 P.M.	<b>h 2-</b> 7-80	0	01	
17	Report of the Godavari Water Dis-Shri Kedar Pandey putes Tribunal.	7 <b>-7-</b> 80	0	09	
18	Acceptance by the Government of India of certain GATT Agreements on Non-Tariff Measures.  Shri Pranab Kumar Mukherjee	9-7-80	0	o <u>5</u>	
19	Withdrawal of money fron the Con- tingency Fund towards payment of amount to Banks nationalised on 15 April, 1980.	10-7-80	0	02	
ю	Centenary celebrations of 1400th Shri B.Shankaranand Hijra Era.	15-7-80	0	02	

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-				H.	M.
21	Outcome of the Nineteenth meeting of the Indo-Bangladesh Joint Ri- vers Commission held at Dacca from 9 to 11 July, 1980.	Shri Kedar Pandey	15-7-80	•	04
22]	Launching of SLV-3 by the Indian Department of Space at Sribari- kota on the morning of 18 July. 1980.	Smt. Indira Gandhi	1 8- <b>7-</b> 80	0	•2
23`	Revised terms of reference of the Press Commission.	Shri V.P. Sathe	24-7-80	0	05
24'	Government business for the week commencing 28 July, 1980.	Shri Bhishma Narain Singh	25-7-80	0	32
<b>2</b> 5.	Decision by Government to grant a further instalment of Dearness allowance to Central Government employees and also another in- stalment of dearness relief to pen- sioners w.s f. I May, 1980.	Shri R. Venkataraman	25-7-80	0	04
26	Committee appointed by the Gover- nment to review the performance of the Food Corporation of India.	Shri R.V. Swaminatha	<b>28-7-</b> 80	o	01
27	Congratulations to Indian Hockey Team for their victory in the Olympic games in Moscow.	Smt. Indira Gandhi	30-7-80		
28	Resumption of talks with Shri Lal- denga, President Mizo National Front.	Giani Zail Singh]	30-7-80	0	05
29	Assam situation.	Giani Zail Singh	30-7-80	0	03
30	Government business for the week commencing 4 August, 1980.	Shri P. Venkatasubbaiah	1-8-80	0	41
31	Correcting the information given on 24 July, 1980 during reply to the debate on the Appropriation (No. 3) Bill, 1980 regarding provision for Vijayanagar Steel Plant.	Shri R.Venkataraman	<b>6-8-8</b> o	o	0
32,	Government business during the remaining part of the Session.	Shri P.Venkatasubbaiah	<b>8-8-8</b> o	0	<b>3</b> 5
337	Adjournment sine-die of Lok Sabha on 12 August, 1980.	Shri Bhishma Narain Singh	11 <b>-8-8</b> 0		-
34	Acceptance by Government of the major recommendations contained in the Tandan Committee Report on Marketing of Tea.	Shri Z.R. Ansari	t <b>∉-</b> 8-8o	0	04

51. No.	Brief subject	Name of Member who made the statement	Minister who made the state- ment in reply.	Date	Time takes
1	Certain in ormation given by the Minister of Health & Family Welfare during Calling Attention on 18 June, 1980 regarding token strike if Resident Doctors in major Hospitals of Delhi.	Shri Ram Vilas Paswan	Shri B. Shankar- anand	7-7 -80	H. M. 0 14
2.	Certain information given on 25 Ju'y, 1980 by the Minister of Agriculture and Rural Reconstruction during Calling Attention on reported disappearance of sugar despatched by Food Corporation of India for Madhya Pradesh.	Dandavate	Rao Birender Singh	11-8-80	o <b>o</b> q
3	Certain information given by the Minister of Commerce on 7 July, 1980 during discussion on Demands for Grants of Ministry of Commerce and also in answer to USQ No. 4802 on 18 July, 1980 and that given by the Minister of Labour in answer to USO-No. 4549 on 17 July, 1980 regarding import policy of raw eashewnuts.	-	Shri <b>Prana</b> b Kumar Mukherjee	11 <b>-8-</b> 20	, 0;

SI No	Subject	Name of Member who raised the matter	Minister who made the state- ment	Date	Time taken
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-			}		н. м.
1	Bank credit facilities to rural population.	Shri Ramavatar Shastri			
2	Incidents of violence during recent Assem- bly elections.	Prof. Madhu Dandavate			
3	Reported retrench- ment of casual gang- men in Asansol Divi- sion.	Shri Samar Mukherjee	}	<del>9-6-8</del> 0	o <b>o</b> g
1	Need for running more trains in Mala- bar region of Kerala.	Shr V. S. Vijaya-			
5	Reported relay hunger strike by members of All India Appren- tices Union.	Shri Indrajit Gupta	}		
6	Reported statement by the Chief Minister of Andhra Pradesh suggesting Presiden- tial Form of Go- vernment in India.	Shri Jyotirmoy Bosu	Shri Shiv Shankar		
7	Shifting of the head office of Hindustan Fertilizer Corpora- tion from Delhi to Calcutta,	Shri Krishna Chandra Halder	Shri FVeerendra Patil	10-6-10	0 0 17
8	Reported strike by Insurance Medical Practitioners on the panel of Employees State Insurance Scheme in Maharashtra,	:			
· 9	Reported delay in the construction of Patna- Hajipur Ganga Brid- ge in Bihar.	Shri Ram Vilas Paswan			

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10	Equitable distribution of paraffin wax.	Shri Somnath Chatterjee	•	H	Г. М.
11	Reported shortage of cement in Madhya Pradesh.	Dr. Valant Kumar Pandit			
12	Problems of Cocoa growers of Karnataka, Kerala and Tamil Nadu.	Shri Janardhana Poojary		11-6-80	o 08
13	Reported non-availability of railway wagons to carry salt from the Rann of Kutch.	Shri Digvijay Singh			
14	Need for reviewing price of paddy.	Shri P. Rajagopal Naidu		J	
15	Supply of cement to the drought effected areas of Mahara- ahtra for the const- ruction of wells	Shri Keshorao Pardhi			
16	Reported threat to cottage match mak- ing industry due to mechanisation.	Shri S.A. Dorai Sebastian		12-6-80	0 07
17	Demand by the Na- tional Federation of Indian Women for probe into the death of a young woman because of dowry.				
18	Frequent shut down of Kota Atomic Power Station	Shri Virdhi Chander Jain			
19	Reported damages due to heavy rains in the coastal areas of Karnataka.	Fernandes			
20	Reported mass killings in Tripura and failure of intelligence to check the undesirable elements.	Bosu	Giant Zail Singh		
21	Reported rape of a sweeper's daughter at Chandigarh.	Smt. Pramila Dandavate		}	
22	Reported refusal by a the Food Corporation of India to weigh the bags of sugar, rice and wheat etc. supplied to dealers.	Shri Chintamani Jena			

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23	Laying of report of inquiry into alleged police lathicharge on the procession of the blind in Delhi, on the Table of the House.				
24	Depleting stocks of easential commodities in Union territory of Lakshadweep.			13.6.80	0 35
25	Reported fire in Harduwaganj Power House resulting in death of two persons on 26 April, 1980.	Shri Chandrapal Shailani			
26	Need for a gallery for the pedestrians on the newly construc- ted railway bridge over the Yamuna river in Mathura.	Shri Digambar Singh			
± <b>2</b> 7	Need for providing drinking water in certain districts of Bihar.	Smt. Krishna Sahi			
28	Reported lock-out in Hindustan Pilking- ton Glass Company Asansol and Carew and Company, Asawal.	Shri Ananda Gopal Mukhopadhyay		16 <b>-6-8</b> 0	0 07
29	Need for immediate measures to check the exploitation of children employed in various industries.	Shri Mool Chand Daga			
50	Reported acute short- age of cooking gas in Patna.	Shri Ramavatar Shastri			
31	Need to streamline the distribution system of cement in the capital.	Smt. Pramila Dandavate			
32	Need for providing a marketing agency for the export of Cocoa and putting ban on its import.	Shri George (oseph Mundackal		17-6-80	υ <b>06</b> -
33	Reported atrocities on Harijans, tribals and weaker sections of Society.	Shri Ram Vilas Paswan	Shri Yogendra Makwana		

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34	Need to modernise the small scale sector of paper industry to	Shri S. A. Dorai Sebastian	}		н. м.
35	Meed to supply fertili- zers to farmers on subsidised prices	Shri P. Rajagopal Naidu			
36	Reported short supply of essential commo- dities to Orissa aga- inst allotments.	Shri Chintamani Panigrahi	}	. 1 <del>8-6-8</del> 0	0 10
37	Reported lock-out in Premier Automobiles Limited, Bombay.	Dr. Subramaniam Swamy			
98	Reported acute short- age of drinking water in certain villages of Rajasthan border- ing Pakistan.	Shri Manphool Singh Chaudhary	j		
39	Need of revision in the pay scales of Delhi teachers.	Shri Atal Behari Vajpayee	٦		
<b>-4</b> 0	Short-term measures to rejuvenate the Calcutta Port thro- ugh Ganga-Brahmapu link canal and dred- ging operations.	•			
41	Strikes, lock-out and closures in factories in Maharashtra re- sulting in unem- ployment of a large number of workers			} 19-6-80	0 10
42	Strengthening of the embankments o Luni river in Rajas- than.	f Jain	er	19-0-60	0 10
43	Augmenting of pro- duction of potable alcohol.	Dr. Vasant Kumas Pandit	r		
44	Reported ambush of a Mizoram State Transport bus by M.N. F. outlaws on 18 June, 1980 resulting in death of three persons and injuries to others.	- Shailani			

	•	3	4	5	6
45	Reported lay-off workers by M/Union North Ju-Mill, West Bengal.	of Shri Jyotirmoy Besu /s. te		}	
46	Need to provide ade quate funds for early completion of th Western Kosi Can in Bihar.	ic			
47		it		,	
48	Measures to chec the alleged corrup practices prevailing at Santa Gruz Air port.	K .		20-6-80	• 14
49	Measures to stop the exploitation of jute growers in Bihar.	e Shri D. L. Baitha			
50	Need to provide diesel to farmers of the dr ought affected area of Madhya Pradesh for sowing Khari crop	r— Sharma s 1			
51	Need of inquiry into the alleged shady deals of officials of Food Corporation of India at Mancharial in Andhra Pradesh.	y Reddy f f			
52	Reported imposition of transport tax by Tamil Nadu Gove- rument on tourist buses plying on inter- State routes.	Naidu			
53	Over production of onions in Bihar resul- ting in distress sale.	- Shastri			
54	Reported non-opening of leading units of J.K. group despite restoration of power supply, resulting in a large scale unem- ployment of workers.			26-6-80	• it
55		Shri Amar r Roypradhan			
56	Conditions of Beedi workers in the State of Kerala.	Shri V. S. Vijaya- raghavan	j		

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	Need for exemption	Dr. Vasant Kumar	}		н.м.
57	from the price in- crease of old stocks of fertilisers held by Madhya Pradesh Gov- ernment.	Pandit			
58	Reported acute scar- city of breeze coke for manufacturing Coke Briquette.	Shri Somnath Chatterjee			
<b>59</b>	Reported crisis in handloom industry in Kerala due to rise in price of hank yarn.	Shri G.M. Banatwalla		27-6- <b>8e</b>	0 1 1 9
<b>6</b> 0	Reported statement by the Minister of Rehabilitation about winding up of Dandakaranya Pro- ject.	Shri Niren Ghosh			
6:	Need for construction of a Boat Jetty at Vembar in Tiru- nelveli (Tamil Nadu) for the benefit of fishermen.	Shri D.S.A. Siva <del>pr</del> akasam		; ; ; ; ;	
6:	Reported missing Indian Army Person- nel in Pakistan since 1971.				
6	Reported agitation for Jharkhand Province.	Shri Narayan Chobey		}_	
	4 Reported suspension 6 movement of coal by railways to Tea Gardens in West Beagal.	Shri Subodh Sen]	•		
6	5 Steps to avert the re- ported strike by Ju- nior Doctors' Fede- ration, Delhi.	Shri G.M. Banatwalla		30-6-80	0 10
•	Reported loss to far- ners due to water logging by the Ghag- gar Flood Project and Rajasthan Canal Project.	Shri Manphool Singh Chaudhary			

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H.M. 67 Need for Shri Chintamani financial assistance to apple Jena growers in Himachal Pradesh, Shri V.S. 68 Reported paralysing of commercial acti-Vijayaraghavan vity in Kerala due to Cochin Port Workers' strike. 60 Renewal of licence of Shri P. Rajagopal Sri Scetharam Co-Naidu operative Sugars Limited, Kottakota Andhra Pradesh. 70 Need to use indige- Shri R.K. Mhalgi nously manufactured items of machinery in Government Departments, 71 Inquiry into the re- Shri R.L. Bhatia ported suspension of work by Income-tax 1-7-80 0 19 employees on 27 and 28 June, 1980. 72 Reported discrimina-Shri Samar tion towards West Mukheriee Bengal in regard to allocation and distribution of steel, pig iron, paraffin wax etc, Reported delay in Prof. P.J. Kurien supply of note books 73 Reported to the educational institutions in Kerala. 74 Measures to check the Shri Digvijay Sinh decline in industrial investment in the Corporate Sector. 75 Setting up of the Re- Shri R.L.P. Verma gional Office of Central Ground Water Board in Bihar. 76 Need for opening Shri C. Palaniappan public call offices all over the Salera district, Tamil Nadu.

		3	4	5	6
77	Reported arrest of a journalist by police in Jaminu.	ı Shri Harikesh Shri ce Bahadur	V.P. Sathe		н. м •
78	Reported withholding of pension to freedom fighters by Uttar Pradesh Government,	Shri Ram Nagina Misra			
79	Holding of some game of ASIAD 1982 i Galcutta.		Í	2-7-80	● ●7
<b>8</b> 0	Reported contamina- tion of drinking water supply in Delhi due to heavy rain	Bagri			
81	Reported disruption of telephone system in Delhi due to heavy rains.		j		
82	Supply of improved variety of seeds of maize and millet through Fair Price Shops in Madhya Pradesh.	Shri Dileep Singh Bhuria			
<b>8</b> 3	Payment of wages to labourers under drought relief pro- gramme in Dungar- pur and Banswara areas of Rajasthan.	Shri Bheekhabhai	}	3-7-80	o <b>a</b> 8i
84	Steps to meet the legitimate demands of handloom industry.	Shri K. Kunhambu			
85.	Reported non-availa- bility of sugar and other rationed items at Fair Price Shops in North Avenue and other parts of Delhi.	Shri Ramavatar Shastri			
86	Steps to clear the pen- ding cases in Galcutta Industrial Tribunal.	Shri Sushil Bhattacharya	. !		
87	Measures to provide necessary facilities for plantation of paddy in drought affected areas of Bihar	Shri <b>D.L. Baitha</b>			

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88	Reported non-dis- bursement of Takavi loans by State Go- vernments to farmers in drought affected areas.	Shri Kumbha Ram Arya ,			
89	Release of Indian workers employed by Alisa Construction Company in Dubai.	Shri Mool Chand Daga			
90	Reported delay in the election of Speaker in U.P. Legislative Assembly.	Shri Harikesh Bahadur.	}	4-7-80	0 14
91	Supply of wheat to Karnataka State.	Shri T.R. Shamanna			
92	Need for drought relief measures in certain blocks of Kalahandi district in Orissa.	Shri Rasa Behari Behra			
93	Reported decision taken by Indian Airlines to allow operations by a private company on trunk routes.	Prof. Madhu Dandavate			
94	Need to rush food grains to West Bengal				
95	Reported detention of Adivasis at Aligarh for allegedly travel- ling by Railway without tickets.	Shri A.K. Roy	}		
, <b>9</b> 6	Need for immediate sanction for the construction of Ganga Barrage Project in Kanpur.	Shri Arif Moham- mad Khan		5-7- <del>80</del>	o <b>og</b>
97	Maintenance of Cor- bett National Park.	Shri R.V. Ghorpade	,		
98	Reported mismanage- ment in the Food for Work Programme.	Shri Ram Vilas Paswan	<b> </b>		
99	Need for immediate steps for the com- pletion of Karamchat Dam Project in Bihar.	Shri R.L.P. Verma			

1	2	3	4	5	6
001	Reported rape of fourteen tribal women in Gonda district of Uttar Pradesh on 28 June 1980.	Smt. Pramila Dandavate		M	H.
101	Need for an inquiry into the suicide committed by a woman employee of the Ministry of Home Affairs.	Shri Harikesh Bahadur		<b>7-</b> 7-80	υ 1
102	Need for exemption from air freight charges for carrying relief material to Tripura refugees camps.	Shri Krishna Chandra Halder			
103	Reported assault on a woman at police station in Durg Dis- trict, Madhya Pradesh	Shri Bapusaheb Parulekar			
104	Reported suspension of Food for Work Programme in West Bengal because of non-supply of food grains by the Cen- tre.	Shri Jyotirmoy Bosu			
105	Reported unsatisfac- tory telephone ser- vice in certain towns in Madhya Pradesh.	Shri Satyanarayan Jatiya			
06	Reported late running of Nilachal super fast train.	Shri Brajmohan Mohanty			
107	Reported token strike by the Delhi Uni- versity Karamacharis.	Shri Ramavatar Shastri		8 <b>-</b> 7-80	<b>0</b> 16
801	Need for immediate supply of cement in Barmer district of Rajasthan.	Shri Virdhi Chander Jain	}		
109		Shri K.T. Kosalram			
10	Reported molestation of a woman by G.R. P. at Kishanganj, Bihar.	Shri D.L. Baitha			

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•111	Grievances of emplo- yees of Border Roads Organisation,	Shri Mukunda Mandal			
112	Setting up of the Goco- nut Board in Kerala State.	Shri Skariah Thomas		9-7-8e	o <b>•</b> 9
£13	Need for relief mea- sures to the flood affected people of Karnataka State.	Shri R.Y. Ghorpade			
£14	Steps to stop expulsion of Schedule Castes/ Scheduled Tribes students from IIT, Bombay.	Shri A.K. Balan	:	}	
115	Need for better storage facilities for wheat in the Food Gorporation of India warehouses in Allahabad.	Shri B.D. Siaga			
116	Need for effective mea- sures to check the soil erosion caused by Buri Gandak river in West Champaran dis- trict of Bihar.	Shri K.M. Madhu- kar		10-7-80	o <b>•9</b>
117	Reported cancellation of Passenger trains in Kerala due to short- age of coal.	Shri George Joseph Mundackal			
118	Need to prevent good breed cattle of Rajas- than being taken to Bombay for slaughter	<b>.</b>			
119	Reported constant shut down of Kota Ato- mic Power Plant.	Shri Nawal Kishore Sharma		}	
£ 20	All-weather ship ply- ing between Laksha- dweep and main-land being held up at Cochin Port,	Shri P.M. Sayeed			
121	Equalisation of prices of steel, coal, cotton etc. throughout the country.	Shri Niren Ghosh			
122		Shri Chintamani Jena			

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123	Reimbursement by the Central Government of additional expen- diture incurred by the Maharashtra Govern- ment in procuring food grains.		, '		
124	Need for financial as- sistance from the cen- tre for the flood affec- ted people of Kerala.	Shri K. Kunhambu	a	11-7-80	0 13
125	Need for immediate steps to save Adiva- sis of Talikakkallu in Palghat (Kerala) from starvation.	Shri V.S. Bijaya raghavan			
126	Need for Central as- sistance to Orista Government to meet the drought situation.	Shri K.P. Singk Deo			
127	Need for action against miscreants haraming the General Secretary, Midnapur District Branch of West Bengal Primary Teachers Association.	Shri Eduardo ¡Falciro	Shri Yogendra Makwana		•
1 28	Research project on monkeys in Rajas- than,	Shri Satish Agarwal.		]	
129	Allocation of steel and pig iron to Tamil Nadu.	Shri S.A. Dorai Sebastian		15-7-80	0 12
180	Need You immediate anction of the Silent Valley Hydro-electric Project,	Prof. P.J. Kurien			
151	Need for setting up a Cashow Board for the development of Cas- how Industry.	Shri B.K. Nair		İ	
132	Need for improvement in the working of Dur- gapur Alloy Steel Plant.	Shri Niren Ghoch			
133.	Reported increase is dacoities in running trains.	Shri R.P. Yadav			

	. 2	3	4	5	6
134	Need for immediate action for the re- instatement of retren- ched employees of Modern Bakeries of India Limited, Ujjain,	Shri Satyanarayan Jatiya			Н. М.
135	Need for probe into the marketing of adul- terated cement [by manufacturers.	Prof. K.K. Tiwari			
136	Need for more funds from the Centre for the maintenance of Agarpada classified road.	Shri Arjun Sethi		16-7-80	0 09
137	Need for the improve- ment in the working of Air India Office at Kuwait.	Shri V.S. Vija- yaraghavan			
138	Need for urgent steps to supply wagons to transport coconuts from Salem Railway Station to Northern States.	Shri K. Arjun			
139	Restoration of passen- ger/goods trains ser- vice on Nidamanga- lam— Mannargudi Railway lines.	Shri S. Singara- vadival			
140	Need for creating a new Railway division at Salem (Tamil Nadu)	Shri G. Palanippan		]	
14!	Advancing of funds to Bamnan Sugar Millsat Gonda (Uttar Pradesh)	Shri Anand Singh			
142	Report non -availabi- lity of cement in Banga- lore and other parts of Karnataka.			} 17-7-8 <b>o</b>	o 1 <b>6</b>
143	Need for legislation to nationalise the Bengal Chemical and Phar- maceutical Works Limited.	Shri Krishna Chandra Halder			
144	Need for better services to improve the work- ing of Telegraph office at Badaun (Uttar Pradesh)	Kashyap			

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145	Need for steps to pre- vent out-break of cholera in Patna city.	Shri Ramavatar Shastri				
<b>14</b> 6	Robberies in Delhi.	Shri R.L.P. Verma		J		
147	Fixation of presump- tive seniority of promoted I.A.S. and I.P.S. officers in Uttar Pradesh.					
148	Need to employ local peasantry in the Raychak Fish Harbour of 24 Parganas District, West Bengal.	Shri Mukunda Mandal				
149	Need for immediate action on the Nhava Sheva Port Project.	Shri R.K. Mhalgi		18-7-	-80	·. 11
150	Need for declaring KodaiKnal, Pachai- k-matchi of Madurai district, Tamil Nadu and Idukki district of Kerala as Hill areas.	Shri Cumbum N. Natarajan				
151	Reported shortage of cement in Uttar Pradesh,	Shri Zainul Basher		}		
452	Need for special quota of foodgrains for the drought affected area of Rayalasecma.	Shri P Rajagopal Naidu		}		
<b>4</b> 53	Need for nationalisa- tion of Kumarduvi Engineering Works, Dhanbad.					
<b>1</b> 54	Reported tense situa- tion in Faridabad due to discontentment among industrial workers.	Shri Ram Vilas Paswan		19-7-	во	• 12
455	Reported shortage of exercise books and text books in Uttar Pradesh due to non allotment of control- led paper.	Shri B.D. Singh				

	1 2	3	4	5	6
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1 56	Need for running addi- tional pair of trains between Bankura and Raina on Bankura – Damodar Railway line.	Shri Ajit K: mar Saha	•		
157	Need for adequate supply of wheat and wagons for transpor- tation to Tamil Nadu.		•		
158	Need for immediate payment of price fixed by the Agricultural Prices Commission to jute growers.	Shri Somnath Chatterjee			
159	Payment to workers engaged in famine relief work in Dun- garpur and Bans- wars districts of Rajasthan.	Shri Bheekhabhai		21-7-80	o <b>e\$</b>
160	Reported statement by the Secretary, Ministry of Health about declaring hos- pitals as essential service.	Prof. Madhu Dandavate			
161	Floods [in Kerala.	Shri A.A Rahim		}	
162	Reported fall in pro- duction in Heavy Engineering Cor- poration, Ranchi.	Shri Ram Swarup Ram	•		
163	Reported shifting of the headquarters of Pyrites, Phosphates and Chemicals Ltd., from Dehri-on-Sone.				
164	Ratnagir Project of Aluminium Plant.	Shri Bapusaheb Parulekar		22-7-80	0 19
165	Steps to eradicate cholera from Nawada district of Bihar.	Shri Kunwar Ram		ļ, !	
166	Reported strike by the transport contractors at Dallirajhara Mines (Madhya Pradesh) thereby affecting Supply of raw material to Bhilai Steel Plant.		<u> </u>	-	

1 2 3 167 Reported damage to Shri R. L. P. Verma during foodgrains transportation transportation due to negligence of Food Corporation of India. 168 Reported strikes and Shri K. P. Singh Deo lock-outs in several industrial units in Bombay. 169 Reported deaths due Shri Mani Ram to drinking of spu-rious liquor in Delhi Bagri on 19 July, 1980. 170 Need for preference in Shri Digambar employment to local persons in Mathura Singh Oil Refinery. 171 Need for immediate Shri Zainul supply of foodgrains Basher to Uttar Pradesh for Food for Work, programme. 172 Need for legis'ation to Dr. Karan Singh take over Auroville as a national memorial of Shri Aurobindo. Shri Harikesh 173 Supply of essential commodities Bahadur at reasonable prices. 174 Need to resume relief Shri Dileep Singh work in the tribal Bhuria arcus of Jhabua, Ratlam, Dhar and Khargon districts of Madhya Pradesh. 175 Need for immediate supply of wheat for 'Food for Work' pro-Shri Virdhi Chander Jain gramme in Rajesthan-176 Reported violation of Shri Jyotirmey the Companies Act, Bosu Industrial Develop-ment and Regulation Act and Foreign

Exchange Regulations
Act etc., by Foreign
Companies operating

in India.

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-		T. D.			
177	Regarding Kali Hydro- Electric Project and Bed- thi Project in Karnataka.	Shri Shamanna	,		И, М.
178	Regarding welfare fund for fishermen.	Shri B.K. Nair			
179	Need for settling the gri- evances of employees of departmental canteens.	Shri E. Balanandan			
180	U.G.C. grants to university and College libraries for purchase of books.	Dr. Vasant Kumar Pandit		] [	
181	Steps to check the epidemic of cholera and gastro-en- teritis in Ghani Block of Gorakhpur.	Shri Ashfaq Hussain		24-7-80	• 14
182	Need for immediate trans- portation of bananas by Railways from Bhusaval to Delhi.	Shri Y.S. Mahajan			
183	Need for averting the re- curring floods in Tel, Hati and Shagada rivers in Kalahandi district of Oxissa.	Shri Rasa Behari Behra			
184	Alleged maltreatment meted out to her and other satyagrahis by the police authorities in Aligarh on 23 July, 1980,	Smt. Indra Kumari			
1 <b>8</b> 5	Need to protect Amvakhas and Leelkar villages of Deoria and Balia districts of Uttar Pradesh from rapid soil crosion.	Shri Ram Nagina Misra			
186	Need to convert Jagannath Trunk Road into a Natio- nal Highway.	Shri Chintamani Jena.			
187	Reported serious situation in Dandakaranya Project area in Madhya Pradesh because of friction between tribals and the refugee settlers.	Shri Krishna Chandra Halder		25-7- <b>8</b> 0	0 20
€88	Problems of workers of New Jehangir Vakil Mills Ltd. Bhavnagar.	Shri Rat <sub>a</sub> nsinh Rajda			
189	Reported lock out declared by the East Indian Picture Association in West Bengal.	Shri Narayan Choubey	j		

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1 <b>9</b> 0	Reported burning of the house of City Magistrate, Muzzafarnagar by certain	Shri Rana Vir Singh		н. м.
191		Shri Atal Behari Vajpayee	 	
192	Compulsory passing in English subject for admission to 10+2 course in Delhi.	Shri Ram Vilas Paswan	 	
1 <b>9</b> 3	Including of Tirunclveli- Kanyakumari rail link in the Trivandrum Division.	Shri D.S.A. Siva- prakasham	j	
194	Need to regulate price and supply of viscose filament yarn for the benefit of Small Scale Textile units Punjab.	Shri R. L. Bhatia		
195	Need for adequate number of railway wagons for the transport of salt from Vedar- anyant, Thanjavur District, Tantil Nadu.	vadival	}	28-7-8a • 09
196	Reported danger to Devhagh in Ratinggiri district, Maha- rashtra from sea at high tides.	Prof. Madhu Danda- vate		
1 <b>9</b> \$	Reported discovery of a docu- ment by China questioning the validity of McMahon Line as Sixo-Indian boun- dary.	Shri Chintamani Panigrahi		
198	Reported agitation for pro- viding halt station at Dab- ra for Chhatiagarh and Kutab Garh Express trains.	Shri N.E. Shej- walkar		
198	Reported disturbances in Srinagar on 26 July, 1980	Dr. Farooq Abdullah	J	
200	Reported difficulties of the Agre Service Contres.	Shri Pratap Bhanu Sharma		29.7.80
<b>20</b> I	Need for predviding drinking water to Katak Municipality Rankhot,	Shri Harish Chandra Singh Rawat		

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1	2	3	4	5	6
202	Need for regular running of local trains in Scaldah Division.	Smt. Geeta Mukher- jee		-	H. M.
203	Need for providing trade and other business facilities to people living in certain cantonment hill areas of Himachal Pradesh			}	
204	Need for afforestation in hilly tribal areas.	Shri Dileep Singh Bhuria		]	•
<b>20</b> 5	Need to cradicate parthenium weed in the country.	Shri T.R. Shamanna	•	}	
2 <b>0</b> 6	Measures to check out-break of brain fever in Tamil Nadu	Shri Era Mohan			
297	Reported decision of China to help Pakistan in development and test firing of its first nuclear device.	Shri V. N. Gadgil			
208	Reported difficulties in release of Bengali Films.	Prof. Rupchand Pal			
2 <del>09</del>	Reported incidents of vi- elence by workers of a trade union against other workers in some parts of Kerala.	Shri George Joseph Mundaekal		30-7-80	0 15
210	Reported killing of seven persons in village Venupur in Azamgarh.	Shri Chhangur Ram			
211	Reported shortage of emen- tial commodities in Mizo- ram.	Dr. R. Rothuama			
212	Need for Petro-chemical Projects in Kerala.	Shri Xavier Arakal	Shri Veerendra Patil		
213	Reported crash of raw jute prices.	Shri Narayan Choubey		1	
214	Facilities to encourage sports in India.	Shri Eduardo Fal- eiro	j		
215	Steps to protect Anandpur Sub-Division in Orissa from recurring floods.	Shri Harihar Sorea	,	31.7.	&0
216	Need for timely supply of books and stationery to school children.	Shri Rajnath Son- kar Shastri			

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3 5 217 Threats to weaker sections Shri Rajesh Pilot and persons be longing to Scheduled Castes and Scheduled Tribes in Kirthal (Meerut) by a group of political vested interests to join agitation about Baghpat incident. 218 Transportation facilities for Shri Ravindra black betel leaves from Palghar and Bassein Taluks Verma of Maharashtra by Railways. Central approval for Land Shri A.M. Balan 219 Reforms Amendment Act, 1979 passed by Kerala Legislature. 220 Reported disappearance of Shri Mani Ram three school girls from Sarojini Nagar, New Delhi. Bagri Reported threat of fast-un-Shri Bapusaheb to-death by representati-Parulekar ves of Departmental Stamp Vendors' Union. 222 Reported delay in trans-Shri Shiv Kumar portation of Bananas by Railways from Burhanpur Singh to Delhi Need for supply of sugar to Drug Companies in Shri S.A. Dorai Sebastian Tamil Nadu at the levy rates. 224 Need for restoration of Shri Virdhi Chancertain railway services in 1-8-20 0 17 der Jain Jodhpur-Barmer-Jaisalmer Sections in Rajasthan. 225 Demands of All India Far-Shri Ramavatar mers' Association to in-Shastri crease the prices of wheat, paddy, sugarcane etc. Shri Daulat Ram 226 Need to save Kharif crop Saran in certain districts of Rajasthan from pest infection. Shri Satyanarayan 227 Supply of adequate quanativa tity of sugar, wheat etc. in Madhya Pradesh for the festivals of Ramzan and Raksha Bandhan.

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228	Remunerative price for superior variety of cotton produced in Southern States.	Shri B.D. Singh			
229	Reported contamination of rice by fertilisers in F.C.I. godowns at Taran Taran in Punjab.	Shri Harikesh Bahadur			
230	Reported resentment in Kerala against the langu- age policy of the State Government.	Shri G.M. Banat- walla			
231	Liveries and salaries of Postmen and Class IV employees of Begusarai district post office (Bihar).	Shrimati Krishna Sahi			
232	Need for reconsideration of lifting of ban on pro- hibition by the Bihar Government.	Shri Ram Vilas Paswan			
233	Implementation of the Pale kar Wage Tribunal's recommendations.			4-8-80	0 22
234	Need to rush rice to Kerala.	Shrimati Suscela Gopalan,			
235	Supply of sugar to Fair Price Shops in Uttar Pradesh.	Shri Zainul Basher			
236	Reported fast unto death by the representatives of the National Federa- tion of Blind.	Shri Chandrajit Yad <b>a</b> v			
237	Problems of College and University Teachers.	Prof. Rupchand Pal			
238	Reported defective func- tioning of telephone system in Calcutta.	Shri Jyotirmoy Bosu	Shri C. M. Stephen	]	
239	Need for removal of ex- port duty on turmeric and ginger and ban on import of nutmug, cloves and cocoa.	Shri George Joseph Mundackal		5-8-80	0 13
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240 Steps to end late running Shri V.S. Vijayaof K. K. Express and other raghavan super fast trains.

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241	Need for calling off of the proposed auction of two plots of land by the Delhi Development Authority on 5 August, 1980.	vo lani he			
242	Steps to save several vi lages in Gorakhpur di trict from floods.			}	
243	Reported eviction of Be galis from Mikir Hills Assam by local Revent Officials.	in kherjee j			
244	Fast by Shri Raj Narain	Shri Mani Ram Bagri		]	
<b>24</b> 5	Construction of a fishing harbour at Paradip.	Shri Chintamani Panigrahi			
246	Difficulties in trans- portation of goods in Delhi Zone of North- ern Railway.	Shri Chaturbhuj			`
<b>24</b> 7	Demand for a separate Circle Head Office of the State Bank of India at Bangalore,	Shri Janardhana Poojary			
248	Exemption of card- amom plantations from the Wealth Tax.	Shri Gumbum N. Natarajan		6-8-80	o 15
249	Need for immediate pest control measures in Andaman and Nicobar Islands.	Shri Manoranjan Bhakta			
250	Reported Power crisis in Patna.	Shri Ramavatar . Shastri			
251	Reported stoning and firing on police by Satyagrahis at Baghpat, on 5 August, 1980.	Shri Rajesh Pilot			
252	Subarnrekha Flood Control and Irriga- tion Project.	Shri Chintamanı Jena			
253	Resumption of oil exploration in Pilibhit district of Uttar Pradesh	Shri Harish Kumar Gangawar	j		

1	2	3	4	5	6
254	Reported non supply of raw material by STC, SAIL and India Petroleum to West Bengal.				Н. М
<sup>2</sup> 55	Perchase of Jute by Jute Corporation of India in Purnea and Saharsa districts of Bihar.	Shri Tapeshwar Singh			
256	Reported shortate of kerosene in Tamil-Nadu.	Shri Era Mohan	Shri Veerendra Patil		
257	Reported direct ap- proach by the Chief Minister of Rajasthan to World Bank about assistance for Narmada Project,	D <sub>a</sub> ndavate	Shri Kedar Pandey	7-8-80	81 0
258	Purchase of cotton by Cotton Corporation of India in Rajasthan, Punjab and Haryana.				
259	Reported death of a person in Police custody due to al- leged torture by Delhi Police	Shri Satyanarayan Jatiya			
<b>26</b> 0	Relief measures to flood victims of Badaun and Bareilly districts.	Shri Jaipal Singh Kashyap			
261	Alleged assault by police on vendors and hawkers in Varanasi.				
262	The Silent Valley Project.	Shri K. Kunhambi	u	1	
263	Urdu as medium of instruction for linguistic minorities.			8-8- <b>8</b> o	0 17
264	Supply of cheap raw material to handloom weavers.	Shri Harikesh Bahadur			
265	Reported lock-out in Modinagar Textile Mills, Modinagar.	Shri Krishna Chandra Pandey	ز		

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266	Demand for double Railway line from Khurda Road to Puri.				
267	Reported attack on persons belonging to minority community in Malda (West Bengal).	Shri Arif Mohammad Kh <b>a</b> n	-		
268	Reported shortage of blood in Blood Banks in Delhi.	Shri Krishna Chandra Halder			
<b>2</b> 69			1		
<b>27</b> 0	Railway facilities on Ratlam-Kota Divi- sion of Western Railway.	Shri Satyanarayan Jatiya			
271	Allotment of quota of cement to Kerala.	Shri E.K. Imbichibava			
272	Reported non-utilisa- tion of allotted funds for the welfare of tribals by Madhya Pradesh Government.	Shri Dilcep Singh Bhuria		11-8-80	o 18
273	Development of Re- nuka-Chaupal and Shilai Tehsils of Himachal Pradesh.	Shri Krishan Datt Sultanpuri	[		
274	Grant of Taqavi loan to poor farmers of Rajasthan.	Shri Rajesh Pilot	ļ		
275		Shri Narayan Choubey			
276	Immediate despatch of foodgrains to famine affected parts of Rajasthan.	Shri Bheekhabhai			
277	Purchase of surplus paddy in Punjab.	Shri P. Rajagopal Naidu			
278	Need to protect the Samadhi of Raja Mahendra Pratap, a freedom fighter.	Shri Digambar Singh	}		
279	Increase in the incider of malaria in seven states and Union Tetories.	ral Jena		}	

Reported discovery of a new document about Indo-China border dispute.  281 Problems facing the National Prof. Rupchand Library, Calcutta.  282 Conditions in Jamshedpur Shri Ramavatar city.  283 Situation in Dayanand Shri Vijay Kumar Yadav  284 Demands by the All India Forum for University and College teachers.  285 Application of Industrial Disputes Act, 1947 to the General Insurance Corporation.  286 Need to repair Ganga Canal Shri Bir Bal in Rajasthan.  287 Working of DDCA.  288 Research and training facilities in Universities.  289 Situation in Kashmir . Dr. Karan Singh	H.M.
Conditions in Jamshedpur Shri Ramavatar city.  Shastri  Shastri  Shi Vijay Kumar Yadav  Hospital, Ludhiana.  Shri Vijay Kumar Yadav  Hospital, Ludhiana.  Shri Satish Agarwal  Forum for University and College teachers.  Application of Industrial Disputes Act, 1947 to the General Insurance Corporation.  Need to repair Ganga Canal Shri Bir Bal in Rajasthan.  Need to repair Ganga Canal Shri Bir Bal in Rajasthan.  Shri Kamal Nath  Shri Harikesh Bahadur  Shri Harikesh Bahadur  Dr. Karan Singh	
city. Shastri  283 Situation in Dayanand Medical College and Hospital, Ludhiana. Shri Vijay Kumar Yadav  284 Demands by the All India Forum for University and College teachers.  285 Application of Industrial Disputes Act, 1947 to the General Insurance Corporation.  286 Need to repair Ganga Canal in Rajasthan. Shri Bir Bal in Rajasthan.  287 Working of DDCA. Shri Kamal Nath  288 Research and training facilities in Universities. Shri Harikesh Bahadur  289 Situation in Kashmir Dr. Karan Singh	
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in Rajasthan.  287 Working of DDGA. Shri Kamal Nath  288 Research and training facilities in Universities. Shri Harikesh  289 Situation in Kashmir Dr. Karan Singh	
288 Research and training Shri Harikesh facilities in Universities. Bahadur 289 Situation in Kashmir . Dr. Karan Singh	0. 35
facilities in Universities. Bahadur 289 Situation in Kashmir . Dr. Karan Singh	
soo Reported fast undertaken Shri Bhogendra by the leaders of Akhil Jha Bhartiya Mithila Sangh at Boat Glub, New Delhi to press their damands.	
291 Reported insanitary con-Shri Mahavir ditions in Badhalganj Prasad town area of Gorakhpur.	
892 Surplus waters of west Shri K.T. flowing rivers in Southern Kosalram States.	
293 Exemption from leavy of Shri M. excise duty on branded Ramanna beedi produced by Kerala Dinesh Beedi Society.	
294 Traffic difficulties due to Prof. Satya Deo closure of level crossings in Singh the East and West of Chhapra Kacheri station.	

Date

Time taken

(iv) Statement under direction 16 correcting information regarding Starred Question. Name of Minister

Brief subject

Brief subject	14811	ic oi				~.	lic	1111	
Correcting the answer given on the 2nd July, 1980 to a supplementary by Smr Suscela Gopalan on Starr Question No. 348 regard ing Goir Industry.	:. ed	Char anan					16-7-80	-	H. M. 0,02
21. STATEMENT SHOW	VING	TIM	E TA	KEN	ON	VAI	uous	KINDS	OF
BUSINESS								Time taken	Percent- age to the total time taken
								H. M	ī.
ADJOURNMENT MOTIONS BILLS		•		•	•	•	•	155	0.6
(a) Government Bills .								<b>•</b> 49—46	15.2
(b) Private Members' Bills								12-13	3.7
BUDGETS									
(a) Railway Budget .								18—28	5.6
(b) General Budget .					•			81-10	24.7
(c) Budget in respect of So under President's rul					•,			2—58	1.0
CALLING ATTENTION NOT	rices	(Ru	le 19	7)				31-39	9.6
(a) Short Duration Discus	sions (	Rulc	193)					923	₽.9
(b)   alf-an-Hour Discussion	ons (Ru	ıle 55	<b>.</b>					820	2.5
MATTERS UNDER RULE MOTIONS	377			•	•			9—52	3.0
(a) Motions under ru	ıl <b>cs</b> 19	ı &	342					13-09	4.0
(b) Motion for modi	fication	nof	rules	laid	on th	e			0.8
	•	•	•	•	•	•		1-03	•
QUESTIONS RESOLUTIONS	•				•			42-32	13.0
(a) Government Res	olution	8			•	•		1-17	0.3
(b) Statutory Resolu	tion8							*726	3.3
(c) Private Members	s Reso	lutio	ns					9—56	3.0
STATEMENTS (Rule 372 I OTHER MATTERS such a Question of Privilege, Obj	s Pape	rs la	id on	the	Table	<b>:,</b>		5—44	1.8
Orders etc.								21-14	6∙ (
							_	328-05	100.0

<sup>\*</sup>Joint discussion took place on certain Statutory Resolutions [Vide statement No. 17(ii) S. Nos. 2, 3 and 4] and motion for consideration of the connected Government Bills [Vide Statement No. 3(i) S. Nos. 10 and 11] Time taken on joint discussion has been shown under Govt. Bills.